

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 4338.
TO BE ANSWERED ON MONDAY, THE 12TH DECEMBER, 2016.

E-COMMERCE COMPANIES

4338. SHRI S. RAJENDRAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the number of e-commerce companies registered in India during the last two years, State/UT-wise;
- (b) whether any e-commerce companies are registered under FDI norms; and
- (c) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)

- (a): State/ UT-wise details of the number of e-Commerce companies registered in India during the last two Financial Years 2014-15 and 2015-16 are at Annexure.
- (b): There is no registration requirement of e-commerce companies under FDI policy.
- (c): Does not arise.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA
UNSTARRED QUESTION NO. 4338 FOR ANSWER ON 12th DECEMBER, 2016.

State/UT-wise incorporation of e-commerce companies in India during the last two FYs 2014-15 & 2015-16		
Sl. No.	State/UT -wise	Number
1	Andaman and Nicobar Islands	-
2	Andhra Pradesh	-
3	Arunachal Pradesh	-
4	Assam	-
5	Bihar	-
6	Chandigarh	-
7	Chhattisgarh	-
8	Daman and Diu	-
9	Delhi	1
10	Dadra and Nagar Haveli	-
11	Goa	-
12	Gujarat	10
13	Himachal Pradesh	-
14	Haryana	-
15	Jharkhand	-
16	Jammu and Kashmir	-
17	Karnataka	1
18	Kerala	-
19	Lakshadweep	-
20	Maharashtra	11
21	Meghalaya	-
22	Manipur	-
23	Madhya Pradesh	-
24	Mizoram	-
25	Nagaland	-
26	Odisha	-
27	Punjab	-
28	Puducherry	-
29	Rajasthan	-
30	Sikkim	-
31	Telangana	-
32	Tamil Nadu	1
33	Tripura	-
34	Uttar Pradesh	-
35	Uttarakhand	-
36	West Bengal	-
Total		24
